

**Setting Up of Central Research and Development Organisation to Promote Ship-building Industry**

1199. SHRI SHRIKISHAN MODI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a need to set up a Central Research and Development Organisation to promote the Ship-building industry;

(b) if not, reasons therefor, whether he landed the first luxury passenger liner designed and constructed in the country; and

(c) if so, its accommodation capacity and cost?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) Yes, Sir.

(b) Minister of Parliamentary Affairs and Shipping and Transport launched 'Harsha Vardhana' the first luxury passenger liner designed and constructed in the country on June 12, 1972.

(c) This ship will accommodate 753 Passengers and 1500 tonnes cargo and its cost is Rs. 6.41 crores.

**U. N. Conference on Human Environments at Stockholm**

1200. SHRI SHRIKISHAN MODI:  
SHRI B. R. SHUKLA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Union Minister attended the U. N. Conference on human environments at stockholm in the month of June, 1972;

(b) if so, whether he also visited some of the countries e. g. Denmark, Holand and Britain and discussions with his counter part on new orientation of housing policy; and

(c) if so, outcome thereof?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT): (a): Yes.

(b) and (c). Yes. In brief, the discussions mainly pertained to new trends in physical planning and evolution of urban design and policies about resources for housing, housing finance, urban land and environment improvement, being followed in these countries.

Information available regarding experience of housing policies in other countries is made use of in devising housing policies and programmes suited for conditions existing in India.

**Scheme to Electrify Kedar Bagh, Rohtak Road, Delhi-35**

1201. SHRI LILADHAR KOTOKI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the scheme of electrification of Kedar Bagh (Madan Park and Chunna Mal Park Rohtak Road, Delhi-35, has been finalised;

(b) if so, the main features thereof and the reasons why the scheme has not so far been executed; and

(c) the time by which Government propose to supply electricity to the residents of the colony?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) Yes, Sir.

(b) and (c). The Electrification Scheme for Madan Park and Chunna Mal Park comprises installation of an 100 KVA outdoor transformer sub-station and overhead mains for giving connections to the prospective consumers in the area. Necessary negotiations and completion of formalities by the sponsors, viz. Kedar Bagh Welfare Association with DESU took some time. The electric supply facilities will be arranged by October 1972. Connections will be given to the prospective consumers subject to usual commercial formalities such as payment of development charges and payment of earnest money.

**Bhadra Project in Mysore**

1202. SHRI C. K. JAFFER SHARIEF: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when the construction of the Bhadra Project (Upper) in Mysore was taken up and what is the amount of money sanctioned by the State as well as by the Union Government therefor;

(b) whether the State Government have approached Union Government for their cooperation in the field of Finance and technical assistance; and

(c) if so, the broad outlines thereof and the areas going to be covered by the project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The construction of Bhadra Project was started by the Government of Mysore in 1947. The cost of the project, as per latest assessment, is Rs. 40.65 crores against which an expenditure of Rs. 34.05 crores has been incurred upto March, 1972. An outlay of Rs. 40 lakhs is proposed for 1972-73.

The ultimate irrigation benefits of the project are 99,090 hectares, out of which 96,700 hectares were developed till 1971-72.

Irrigation is a State subject and the outlay on the project is met by the Government of Mysore within the framework of their overall developmental plans. No request has been made by the State Government for any technical assistance in the construction of the project.

**Steps to Remove Legal Disqualification Imposed on Rajasthan to Become a Party in Narmada Water Dispute**

1203. SHRI IISHWANATH JHUNJHUNWALA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have taken steps to get over the legal disqualification imposed on Rajasthan to become a party to the dispute on utilisation of Narmada River Water;

(b) whether pending remedial measures being taken, the Central Government have taken steps to ensure that the interests of the State are adequately safeguarded during the talks now being held among the interested States and if so, the steps taken; and

(c) when the legal disqualification is sought to be removed ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The Government of Rajasthan have gone in appeal to the Supreme Court against the decision of the Narmada Water Disputes Tribunal. In the meanwhile, the Chief Ministers/Ministers of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan had discussions on the development of the Narmada between 18th and 22nd July and agreed to the settlement of the disputes connected with this river by mutual agreement and with the assistance of the Prime Minister. They have also agreed that the requirement of Rajasthan for use in her territory is 0.5 million acre feet.

**Bansagar Project on River Son**

1204. SHRI MARTAND SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Technical Committee appointed by Government has worked out the details in respect of the Bansagar Project on River Son; and

(b) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). In pursuance of the decisions taken by the Chief Ministers of Madhya Pradesh, Bihar and Uttar Pradesh during their discussions on Bansagar Project on 1-8-1971, a Committee of Chief Engineers of three States was set up under the Chairmanship of Chairman, Central Water and Power Commission to work out the details of requirements of the States. In the meetings of this Committee, the Chief Engineers indicated their requirements as 4.27 m. a. ft. for Uttar Pradesh, 3.64 m. a. ft. for Bihar from Bansagar Project. The Chief Engineers could not, however arrive at a consensus on how the 4.4 m. a. ft. storage likely to be provided at Bansagar should be shared by the three States. Efforts continue to be made to evolve proposals likely to be acceptable to all the three States.

**Employees in Regional Office of Jute Corporation at Gauhati**

1205. SHRI ROBIN KAKOTI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the total number of employees in the Regional office of the Jute Corporation of India at Gauhati ( Assam ) ; and

(b) the total number of employees drawing above Rs. 500 and below Rs. 500 p. m. ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) 15

(b) Drawing above Rs. 500	6
Drawing below Rs. 500	9

**Increase in Area of Irrigated Land from Son Barrage**

1206. SHRI MARTAND SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Bihar Government have